| | Annexure – 9 Name of the corporate debtor: DSS Infrastructure Private Limited; Date of commencement of CIRP: 07.05.2024 (Order served to IRP dated 08.05.2024); List of creditors as on: 05.06.2024 | | | | | | | | | | | | | |
|-------|--|------------|---------|---------------------------|-----------|-------------------|------------|---------|------------|-------------|-----------|--------------|-----------------|--|
| | List of other creditors (Other than financial creditors and operational creditors) | | | | | | | | | | | | | |
| | (Amount in₹) | | | | | | | | | | | | | |
| S.No. | Name of | Details of | claim | Details of claim admitted | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if any | |
| | creditor | received | | | | | | | contingent | any mutual | claim not | claim under | | |
| | | Date of | Amount | Amount | Nature of | Amount covered | Amount | Whethe | claim | dues, that | admitted | verification | | |
| | | receipt | claimed | of claim | claim | by | covered by | r | | may be set- | | | | |
| | | | | admitted | | security interest | guarantee | related | | off | | | | |
| 1 | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |